

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 08.05.2019 (WEDNESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 164 of 2019	Naveen Kumar Dixit Vs. Jaswant International Pvt. Ltd. & Anr.	Rahul Jain	Abhishek Anand (R1), Piyush Moona (R2)

For Renewal of FDR

2.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI &Ors.	Ankita Chaudhary Rathi	Samar Bansal (R- CCI), M.M. Sharma (R- 2), K.K. Sharma (R-3)
3.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors.	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
4.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	Jaspreet Singh Rai	Arjun Krishnan (R- 1), Ankit Jain(R2)
5.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
6.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
7.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
8.	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors.	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
9.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India &Ors.	PranjalPrateek	Samar Bansal (R- CCI)

10.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors.	Atul Sharma	Samar Bansal (R-CCI)
11.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
12.	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
13.	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
14.	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
15.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
16.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
17.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh – R1
18.	Competition App. (AT) No. 34 of 2018	Indo National Ltd. Vs. Competition Commission of India & Ors.	Anuj Berry	Udayan Jain-R1
19.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda & Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
20.	TA (AT) (Compt.) No. 14 of 2017	CENTURY TEXTILES & INDUSTRIES LTD. Vs. COMPETITION COMMISSION OF INDIA AND OTHERS	Pramod B. Agarwala, Anuj P. Agarwala, Aayush Agarwala	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Shruti Iyer, Rahul Balaji, R-8
21.	TA (AT) (Compt.) No. 18 of 2017	The India Cements Ltd. Vs. Competition Commission of India & Ors.	Aditya Verma	Vaibhav Gaggar, R-1 Atul Dua, R-2
22.	TA (AT) (Compt.) No. 20 of 2017	ULTRA TECH CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND OTHERS	Sameer Parekh, A.V. Deshmukh, Aditya Sharma	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
23.	TA (AT) (Compt.) No. 23 of 2017	NUVOCO VISTAS CORPORATION LIMITED Vs. COMPETITION COMMISSION OF INDIA AND OTHERS	Nisha Kaur, Uberoi, Nandita Sahai, Dinoo Muthappa, Shravani Shekhar	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth .

For Orders

24.	Restoration Application No.09 of 2019 in Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	
25.	Comp. App. (AT) (Ins) No. 600 of 2018	Tirumala Balaji Alloys Pvt Ltd Vs Sumit Binani With	Arjun Asthana	Nakul Mohta-R1
26.	Comp. App. (AT) (Ins) No. 601 of 2018	Excello Fin Lea Ltd. Vs. Sumit Binani & Anr.	Pooja M. Saigal	Nakul Mohta-R1 Arjun Asthana-R2
27.	Comp. App. (AT) (Ins) No. 23 of 2019	Gupshup Technology India Pvt. Ltd. Vs. Interpid Online Retail Pvt. Ltd.	Jai Sahai	Prateek Kumar
28.	Comp. App. (AT) (Ins) No. 31 of 2019	T.L.G. India Pvt. Ltd. Vs. Watermelon Healthcare Communication Pvt. Ltd.	Vinay Shukla	
29.	Comp. App. (AT) (Ins) No. 250-251 of 2019	Maruti Ferrous Pvt Ltd. Vs. Sunil Ispat & Power Ltd & Ors.	Rajesh kumar Tola	Kunal Tandon-R3 Gaurav Mehram
30.	Comp. App. (AT) (Ins) No. 280 of 2019	Kinjal Enterprises Vs. Kamla Real Estate Hub Pvt Ltd	Sanjana Saddy	Ashwani Kumar Singh -RP
31.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Ankit Acharya
32.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1

For Admission (Fresh Cases)

33.	Comp. App. (AT) (Ins) No. 495 of 2019 (With defects)	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society	Shafiq Ahmeds	
34.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	
35.	Comp. App. (AT) (Ins) No. 498 of 2019	M.Srinivas. Vs. Ramanathan Bhuvaneshwari	Ashish Rana	
36.	Comp. App. (AT) (Ins) No. 499 of 2019	Harkirat S.Bedi Vs. Oriental Bank of Commerce.	Balaji Srinivasan	
37.	Comp. App. (AT) (Ins) No. 500 of 2019	Milind Dixit & Anr. Vs. Elecon Engineering Company Ltd & Ors.	Aayush Singhvi	

38.	Comp. App. (AT) No. 111 of 2019	C.P. Yogeshwara & Ors. Vs. Union of India Through Assistant Director Serious Fraud Investigation Office, Ministry of Corporate Affairs & Ors.	Prashant Kumar	
39.	Comp. App. (AT) No. 110 of 2019	Vikas Strips Ltd Vs. --	Preeti Kashyap	

For Admission (After Notice)

40.	Comp. App. (AT) (Ins) No. 06 of 2019	Vinayaga Exports & Anr. Vs. Colorhome Developers Pvt. Ltd.	S.M. Vivekananth	Selvin Raja
41.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tesda Infotech Pvt Ltd.	Ketan Madan	Ashok Kumar Anchalia
42.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, Resolution Professional of Rainbow Papers Ltd. &Anr.	Parag Shah	
43.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
44.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
45.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
46.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	

After the above or 12: 00 Noon, whichever is earlier.

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 410 of 2018	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. With	Amish Tandon	Mayank Mishra- R1

2.	Comp. App. (AT) No. 411 of 2018	Aruna Oswal Vs. Pankaj Oswal & Ors. with	Milan Singh Negi	Mayank Mishra- R1
3.	Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	Raghav Sabharwal- R1

Note: - Court will rise at 01:00 PM.

Copy to: -

- 1. Notice Board**
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- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order
-sd/
Registrar